

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2006

CC 7364/2006

(From the judgement and order dated 07/12/2005 in LPA No. 391/1999 & LPA No. 392/1999 & LPA N O.

393/1999 & LPA No. 394/1999 & LPA No. 395/1999 & LPA No. 396/1999 & LPA No. 397/1999 & LPA

No. 398/1999 & LPA No. 399/1999 & LPA No. 400/1999 & LPA No. 401/1999 & LPA No. 402/1999 &

LPA No. 403/1999 & LPA No. 404/1999 & LPA No. 406/1999 & LPA No. 407/1999 & LPA No. 408/1999

& LPA No. 409/1999 & LPA No. 410/1999 & LPA No. 411/1999 & LPA No. 446/1999 & LPA No.

471/1999 & LPA No. 472/1999 & LPA No. 473/1999 of The HIGH COURT OF PUNJAB & HARYANA

AT CHANDIGARH)

STATE OF HARYANA

Petitioner(s)

VERSUS

SURINDER KUMAR & ORS.

Respondent(s)

With IA 1 (c/delay in filing SLP and office report)

Date: 29/09/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE A.K. MATHUR

For Petitioner(s)

Mr. Ajay Siwach, A.A.G.

Mr.T.V.George,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Delay condoned.

Issue notice.

Tag with SLP(C) No.12661/2006.

( A.D. Sharma )

( Phoolan Wati Ar

ora )

Court Master

Court Maste

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